

High Court Of Delhi, New Delhi

(Examination Cell)

MOST IMMEDIATE

No. F.6/1/JEC/EC-3/OHC/2023-[138-149]

Dated 23 August, 2023

From:

The Registrar General,  
High Court of Delhi,  
New Delhi,

To:

1. The Principal District & Sessions Judge (Hqrs.),  
Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge,  
South District, Saket Courts Complex, New Delhi.
3. The Principal District & Sessions Judge,  
North-West District, Rohini Courts Complex, Delhi.
4. The Principal District & Sessions Judge,  
New Delhi District, Patiala House Courts, New Delhi.
5. The Principal District & Sessions Judge,  
East District, Karkardooma Courts Complex, Delhi.
6. The Principal District & Sessions Judge,  
South East District, Saket Courts Complex, New Delhi.
7. The Principal District & Sessions Judge,  
North District, Rohini Courts, Delhi.
8. The Principal District & Sessions Judge,  
West District, Tis Hazari Courts, Delhi.
9. The Principal District & Sessions Judge,  
South-West District, Dwarka Courts Complex, New Delhi.
10. The Principal District & Sessions Judge cum Special Judge (PC Act) CBI,  
Rouse Avenue Court Complex, New Delhi
11. The Principal District & Sessions Judge,  
Shahdara District, Karkardooma Courts Complex, Delhi.
12. The Principal District & Sessions Judge,  
North-East District, Karkardooma Courts Complex, Delhi.

Sub : Direct recruitment from Bar for the post of 'District Judge' (Entry Level) for the year 2022 in the Chhattisgarh Higher Judicial Service.

Sir/Madam,

I am directed to forward herewith a copy of Short Advertisement received from the High Court of Chhattisgarh, Bilaspur for the post of 'District Judge' (Entry Level) for the year 2022 in the Chhattisgarh Higher Judicial Service by direct recruitment from Bar and to request that it may be displayed at some conspicuous place in the court premises for information of all concerned. It is further requested that the copy of the Short Advertisement may also be forwarded to the Secretary of the respective Bar Association of your court for giving it wide publicity/circulation. It may please be noted that the last date for submission of application form is 07.09.2023 by 05.00 P.M.

Yours faithfully,

Dy. Registrar (Exams - DHJS & DJS)  
for Registrar General

Encl: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE (PC ACT)(CBI)ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.JO/Recruitment Cir./Gaz./RACC/2023/ 6981-6985-D

Dated 26/8/2023

Copy forwarded along with its enclosures for information and necessary action to:-

1. The Website Committee, Tis Hazari Court, Delhi.
2. The Hony. Secretary Bar Association, RACC, New Delhi.
3. The Branch In-charge, R & I Branch for Displaying the same on Bar Room and Notice Board, Rouse Avenue Court Complex, New Delhi.
4. The P.S. to Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), Rouse Avenue Court Complex, New Delhi.

26.08.23

(Arun Bhardwaj)

Officer In-charge (Judl.)

For Principal District & Sessions Judge  
-cum-Spl. Judge (PC Act)(CBI)  
Rouse Avenue Court Complex  
New Delhi.

## HIGH COURT OF CHHATTISGARH: BILASPUR

### District Judge (Entry Level) Examination 2022 Direct Recruitment from Advocate (Bar)

Applications from Indian Citizens are invited in the cadre of Chhattisgarh Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070 (New interim pay scale in the 13-A pay matrix and pay level of Rs. 131100-216600), by direct recruitment from Advocate (Bar). Recruitment to these posts and conditions of service shall be governed by the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service), Rules 2006, as on the last date of submission of application forms.

1- Application in prescribed format must reach the Registry by 07/09/2023 till 5.00 PM.

2- Date of Written Examination 05/11/2023 (Sunday).

Total Vacancy:- 03

(Unreserved - 01, Scheduled Tribe -01, O.B.C.- 01)

Eligibility:-

- 1) LL.B.
- 2) Has for atleast seven years been an advocate as on 01/01/2023.

Age :-

He / She has attained the age of 35 years and has not attained the age of 45 years on the first day of January, 2023.

Examination Fee:- Rs. 700/- for Scheduled Castes, Scheduled Tribes and Other Backward Classes ( non creamy layer ) who are the bonafide residents of State of Chhattisgarh, and Rs. 1000/- for the candidates belonging to Unreserved Category and also for all the candidates belonging to Other States. Fee is to be deposited in the form of Challan only with SBI branches through Core Banking Network all over India. The original copy of Challan must be attached along with application form. Challan form is available along with application form on our website i.e. <https://highcourt.cg.gov.in>

NOTE :-

- 1- Relaxation will be given as per Rules.
- 2- This is only for information. For details please see our website i.e. <https://highcourt.cg.gov.in>

Registrar General